

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, the 19th March, 1977.

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NOTIFICATION  
INCOME-TAX

NO.1680/ F.NO. 203/18/76-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by the Central Board of Direct Taxes for the purposes of clause (a) of sub-section (2) of Section 35D of the Income-tax Act, 1961.

INSTITUTION

KNIK CHEMICAL ENGINEERS PVT. LTD., BOMBAY.

The approval takes effect from 5th February, 1976.

Sd/-

(J.P. SHARMA)

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Mata Sundri Lane, New Delhi-1.
4. Bureau of Public Enterprises with reference to their U.P.No.299-Adv(f)/77  
dated 29.2.77.
5. The Director, Knik Chemical Engineers Pvt.Ltd., 207, Kakad Chambers,  
132, Dr. Annie Besant Road, Worli, Bombay-400018., with reference to  
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AUTHORIZED FOR ISSUE

  
(R.V. RAMANATHAN)

ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&P).

\* SHARMA \*

No.CC/I.T.A.II/1680/435/RSP/77

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This notification shall take effect from 1-4-1977.

( M. SASTRI )

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